

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 1494 of 96

Date of order : 14.9.2001

Present : Hon'ble Mr.D.Purkayastha, Judicial Member

Hon'ble Mr. S.Biswas, Administrative Member

RABINDRA NATH BHATTACHARJEE & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : None

For the respondents : Ms.U.Sanyal, counsel

O R D E R

None appears for the applicants even on the second call.

Ms.U.Sanyal, 1d. counsel appears for the respondents. The application is dismissed for default. No order as to costs.

SD
MEMBER (A)

SD
MEMBER (J)

IN